

C.R.
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CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. ADIL MUSHTAQUE AHMED KHAN
COURT 27 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-06-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	CRI APPEAL	100132/2018	M/s. Enjay Pharmaceuticals (I) Ltd. @ MA 509/18 @ BA 387/18 - Appellant Vs The Stae of Maharashtra and M/s. Jankalyan Sahakari Bank Limited - Respondent	PKA Advocates
2	CRI APPEAL	100133/2018	M/s. Om Remedies (I) Ltd.@MA-510-18,BA-388-18-Aplnt. Vs The State of Maharashtra and M/s. Jankalyan Sahakari Bank Ltd.-Respds.	Yashpal Thakur,PKA Advocates
3	CRI REV APP	100614/2019	Saurabh Srivastava-Aplcnt. Vs Mars Universal P. Ltd. Through Rajesh Murlidhar Asrani-Respds.	Milind S. Gyani